

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER : C.P. 164/2017

PETITION NUMBER : TCP/164/ (IB)/2017

NAME OF THE PETITIONER(S) : SHRIRAM CITY UNION FINANCE LTD

NAME OF THE RESPONDENT(S) : REX ROTARY INDIA PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	S. VIGNESH (RESPONDENT)	REPRESENTATION BY WHOM -	

ORDER

The matter is called. No representation on behalf of the petitioner present. At this juncture, counsel appeared on behalf of the respondents. The Registry is directed to issue notice to the petitioner. Put up on 14 July 2017 at 2.30 P.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)